

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS, DELHI

In pursuance of the recommendations given by the Screening Committee (ACP/MACP) in its meeting held on 12.07.2022, the following officials are hereby granted the benefits of first/second/third financial up-gradations under ACP/MACP Scheme with effect from the dates mentioned against their names.

Table DA-1 1st ACP/MACP to Group-C (Earlier Group-D) Employees						
S. No.	Emp. Code	Name of Officials, Sh./Ms.	Father's/Husband's Name, Sh.	Desig.	Date of Initial Joining	Date from which 1 st financial up-gradation under ACP/MACP is granted in the pay scale of Rs. 5200-20200/- with grade pay Rs. 2400/- (pre-revised), Level 4 (revised)
1	11128 86683540	Sunder Yadav	Shlv Muni	Peon/ Orderly	19-01-2009	19-01-2019
2	11108	Pallawi Kumari	Jitendra Kumar	Peon/ Orderly	20-01-2009	20-01-2019
3	11107	Ramakant Rai	Kapil Rai	Peon/ Orderly	20-01-2009	20-01-2019.
4	11119	Ajay Kumar	Satpal	Peon/ Orderly	21-01-2009	21-01-2019
5	48450201/ 11131	Anand	Rajender Singh	Peon/ Orderly	27-01-2009	27-01-2019
6	11134	Vinod Sharma	Sarwan Kumar	Peon/ Orderly	27-01-2009	27-01-2019
7	46385018	Yashwant Lal	Amrit Lal Mishra	Peon/ Orderly	09-04-2009	09-04-2019
8	62621437	Ajeet Singh	Birju Singh	Peon/ Orderly	21-02-2009	21-02-2019
9	59685341	Manju Rawat Senoria	Ankush Senoria	Peon/ Orderly	24-02-2009	24-02-2019
10	26278664	Rajesh Kumar	Gurdev Singh	Peon/ Orderly	01-04-2009	01-04-2019
11	53892800	Abha Babbar	Harish Babbar	Peon/ Orderly	01-04-2009	01-04-2019
12	96087166	Ramvir	Balbir Singh	Peon/ Orderly	01-04-2009	01-04-2019
13	46931588	Nandi Devi	Chandan Singh	Peon/ Orderly	06-04-2009	06-04-2019
14	11021	Ankit Kumar Rai	Laxmi Rai	Farash	15-06-2006	15-06-2016
15	90491/ 50043465	Mahesh Kumar	Shyam Singh	Safai Karamchari	20-02-1995	01.07.2019 From the date of completion of currency of penalty.
16	90244	Manoj	Madan Lal	Safai Karamchari	16-08-2000	01.07.2019 From the date of completion of currency of penalty.

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17	89338423	Geeta Devi	Keshav Dutt	Peon/ Orderly	05-10-2011	The Order No.294/11030-290/Admn.-III/ACP/MACP/2022 dated 23.02.2022 is partially modified to the extent that the name of the official mentioned at serial no. 76 be read as Ms. Geeta Devi, Emp. Code-89338423 W/o Sh. Keshav Dutt. (Date of grant of 1 st MACP is 05.10.2021)
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Table DA-1 1st ACP/MACP to Book Binder						
S. No.	Emp. Code	Name of Official, Sh.	Father's Name, Sh.	Desig.	Date of Initial Joining	Date from which 1 st financial up-gradation under ACP/MACP is granted in the pay scale of Rs. 5200-20200/- with grade pay Rs. 2800/- (pre revised), Level 5 (revised)
1	91511	Mukesh Kumar	Bishan Swaroop	Book Binder	28-02-2009	28-02-2019

Table DA-2 2nd ACP/MACP to Group-C (Earlier Group-D) Employees						
S. No.	Emp. Code	Name of Officials, Sh./Ms.	Father's / Husband's Name, Sh.	Desig.	Date of Initial Joining	Date from which 2 nd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 5200-20200/- with grade Pay Rs. 2800/- (pre revised), Level 5 (revised)
1	10599	Sumita	Manmohan	Peon/ Orderly	13-09-1999	13-09-2019
2	10583	Roshni Devi	Rattan Singh	Peon/ Orderly	27-09-1999	27-09-2019
3	10578 (33537456)	Rajesh Kumar	Gaj Raj	Peon/ Orderly	27-09-1999	27-09-2019
4	90872	Kiran Pal	Giasi Ram	Peon/ Orderly	03-12-1999	03-12-2019
5	90268	Daya Kishan	Banarsi Dass	Safai Karamchari	03-12-1999	03-12-2019
6	90214	Sanjay Kumar	Chuman Mehto	Farash	03-12-1999	03-12-2019
7	90787	Parbhakar	Mohan Lal	Chowkidar	03-12-1999	03-12-2019
8	90206	Jagdev Singh Rana	Karan Singh	Farash	03-12-1999	03-12-2019
9	90849	Suraj Prakash	Chhuara	Safai Karamchari	03-12-1999	03-12-2019
10	90151	Satyavan	Ram Swaroop	Chowkidar	04-12-1999	04-12-2019
11	90375	Surender Singh	Singhasan Singh	Peon/ Orderly	22-02-1995	01.07.2019 From the date of completion of currency of penalty.
12	10405	Hari Kumar	Budh Pal	Daftari	22-02-1995 (Chowkidar) 30-04-2004 (Daftri)	30-04-2014
13	91007	Rajesh Kr. Sharma	Prem Lal	Group-D	16-08-2000	16-08-2020

Table DA-3 2nd ACP/MACP to Staff Car Driver					
Sl. No	Name of Officials, Sh.	Father's Name, Sh.	Emp. Code	Date of Joining	Date from which 2 nd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4200/- (pre revised), Level 6 (revised)
1	Parveen Kumar	Mir Singh	10052/ 11377518	22.05.1998 (Driver Grade-II) 02.08.2015 (Driver Grade -I)	22.05.2018
2	Vinod Kumar	Kishan Lal	10047	22.05.1998 (Driver Grade-II) 01.07.2017 (Driver Grade -I)	22.05.2018
3	Miti Pal	Ram Singh	10053/ 51145831	03.07.1998 (Driver Grade-II)	03.07.2018

Table DA-4 1 st ACP/MACP of Process Servers					
S. No.	Emp. Code	Official's Name, Sh.	Father's Name, Sh.	Date of Joining	Date from which 1 st financial up-gradation under ACP/MACP is granted in the pay scale of Rs. 5200-20200/- with grade pay Rs. 2800/- (pre revised), Level 5 (revised)
1	90318	Som Dutt Kain	Rohtas Singh	20-02-1995 (Process Server)	01.07.2020 From the date of completion of currency of penalty.
2	10287	Vikas Singh	Pritam Singh	02-08-2007 (Process Server)	01.07.2021 From the date of completion of currency of penalty.

Table DA-5 2 nd ACP/MACP to Process Servers					
S. No	Emp. Code	Name of the Officials, Sh./Ms.	Father's / Husband's Name, Sh.	Date of Joining	Date from which 2 nd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4200/- (pre revised), Level 6 (revised)
1	90087	Dilbag Singh	Ram Kishan	29-01-1999	The First MACP granted w.e.f. 28-01-2009 vide order no.24327-25362/Estt./ACP-MACP/ACJ/2010 dated 16.09.2010 shall be w.e.f. 29.01.2009. Date of grant of 2 nd MACP is 29-01-2019
2	90339	Manoj Kumar	Randhir Singh	29-01-1999	29-01-2019
3	90031	Ram Chander	Dharam singh	28-01-1999	28-01-2019
4	90347	Ashwini Kumar	Om Prakash	29-01-1999	29-01-2019
5	90041	Pan Singh Nainwal	Prem Singh	28-01-1999	28-01-2019
6	90036	Pawan Kumar Saini	Mehar Singh Saini	28-01-1999	28-01-2019

7	90927	Kuldeep Raj	Radhey Shyam	03-07-1999	03-07-2019
8	90960	Siya Ram	Mange Ram	05-07-1999	05-07-2019
9	90910	Satish Kr.	Rattan Lal	03-07-1999	03-07-2019
10	90971	Virender Kumar	Radhey Shyam	05-07-1999	05-07-2019
11	90966	Nirankar Singh	Ramdhan Singh	03-07-1999	03-07-2019
12	10249	Tula Ram Nautiyal	Kashl Ram Nautiyal	25-09-1999	25-09-2019
13	10250	Sudhir Sharma	J.P. Sharma	25-09-1999	25-09-2019
14	10254	Parveen Yadav	Mohar Singh	27-09-1999	27-09-2019
15	90276	Anand Swarup Sharma	Devendra Parsad Sharma	03-12-1999	03-12-2019
16	90281	Shiv Kumar	Tulsi Ram Bhardwaj	03-12-1999	03-12-2019
17	90351	Jasmer Singh Dahlya	Shish Pal	03-12-1999	03-12-2019

Table DA-7 2nd ACP/MACP of Bailiffs					
S. No.	Emp. Code	Name of the Official, Sh.	Father's Name, Sh.	Date of Joining	Date from which 2 nd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4200/- (pre revised), Level 6 (revised)
1	90595	Anil Kumar Verma	Ram Kishan Verma	20-02-1995 PS 24-07-2000 Balliff	24-07-2010

Table DA-9 2nd ACP/MACP of Naib Nazirs					
S. No.	Emp. Code	Name of the Official, Sh.	Father's Name, Sh.	Date of Joining	Date from which 2 nd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4200/- (pre revised), Level 6 (revised)
1	90080	Megh Shyam Sharma	Manhori Lal Sharma	21-02-1995 (PS)	21-02-2015

**Table DA-9
2nd ACP/MACP of Naib Nazirs**

S. No.	Emp. Code	Name of the Officials	Father's / Husband's Names	Date of Joining	Date from which 2 nd financial up-gradation under ACP/MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4600/- (pre revised), Level 7 (revised)
1	90333	Ashok Kumar	Ganpat Ram	06-01-1998 (PS) 15-07-2009 NN	06-01-2018
2	10209	Ajay Kumar	Surender Bansal	09-01-1998 (PS) 19-03-2016 NN	09-01-2018
3	10213	Satish Kumar	Girdhari Lal	08-01-1998 (PS) 19-03-2016 NN	08-01-2018
4	10214	Vikas Sharma	D. L. Sharma	13-01-1998 (PS) 19-03-2016 NN	13-01-2018
5	90745	Ashok Kumar Yogi	Om Parkash	16-01-1980 (PS) 10-10-1997 (NN)	01-09-2008
6	90902	Jai Singh Meena	Chiranji Lal	03-07-1999 (PS) 09-11-2009 (NN)	03-07-2019
7	90905	Sunil Shah	Shatrughan Shah	03-07-1999 (PS) 08-10-2010 (NN)	03-07-2019
8	90901	Deepak Kr. Meena	Diwan Chand	05-07-1999 (PS) 08-10-2010 (NN)	05-07-2019
9	90900	Harish Mahto	Sukhari Mahto	12-07-1999 (PS) 08-10-2010 (NN)	12-07-2019
10	90345	Sushil Kumar	Hari Singh	16-02-1999 (PS) 19-03-2016 (NN)	16-02-2019
11	90907	Ramesh Kumar	Prem Lal	03-07-1999 (PS) 19-03-2016 (NN)	03-07-2019
12	90945	Tushar Sharma	K M Sharma	05-07-1999 (PS) 19-03-2016 (NN)	05-07-2019
13	10242	Narendra Kumar	Mange Ram	25-09-1999 (PS) 19-03-2016 (NN)	25-09-2019
14	90086	Ajesh Kumar	Nathu Singh	28-01-1999 (PS) 21-01-2019 (NN)	28-01-2019
15	90049	Vijay Pal	Hoshlar Singh	28-01-1999 (PS) 21-01-2019 (NN)	28-01-2019
16	90040	Mukesh Kumar	Chiranji Lal	29-01-1999 (PS) 21-01-2019 (NN)	29-01-2019
17	90030	Dinesh Kumar	Ramesh Chand Sharma	28-01-1999 (PS) 21-01-2019 (NN)	28-01-2019
18	90028	Rajesh Kumar	Chander Bhan	29-01-1999 (PS) 19-01-2019 (NN)	29-01-2019
19	90029	Girish Tiwari	Gopal Datt	28-01-1999 (PS) 21-01-2019 (NN)	28-01-2019
20	90947	Jitender Singh	Narendra Singh	03-07-1999 (PS) 22-01-2019 (NN)	03-07-2019
21	90948	Gautam Prasad	Net Ram Gautam	05-07-1999 (PS) 21-01-2019 (NN)	05-07-2019
22	90938	Dinesh Kr. Gaur	Jai Kishan	03-07-1999 (PS) 21-01-2019 (NN)	03-07-2019
23	90939	Vinod Kumar Nain	Brij Pal Singh	03-07-1999 (PS) 21-01-2019 (NN)	03-07-2019

43	10241	Manoj Kumar Yadav	Shiv Narain Yadav	25-09-1999 (PS) 21-01-2019 (NN)	25-09-2019
44	10248	Shameem Ahmed	Rozdar Khan	25-09-1999 (PS) 19-01-2019 (NN)	25-09-2019
45	90090	Prakash Chandra Pant	Balkishan Pant	02-12-1999 (PS) 19-01-2019 (NN)	02-12-2019

Table DA-10 3rd ACP/MACP of Naib Nazirs					
S. No.	Emp. Code	Name of the Officials, Sh.	Father's / Husband's Names, Sh.	Date of Joining	Date from which 3 rd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4600/- (pre revised), Level 7 (revised)
1	90590	Sharif Ahmed	Masroor Ahmed	20-02-1995 (PS) 05-12-2005 NN	05-12-2015
2	90588	Jai Bhagwan	Pohkar	20-02-1995 (PS) 22-11-2006 NN	22-11-2016
3	90581	Bikram Singh	Kripal Singh	20-02-1995 (PS) 12-03-2007 NN	12-03-2017
4	90594	Guna kant Chaudhary	Chandrakant Chaudhary	20-02-1995 (PS) 15-07-2009 (NN)	15-07-2019
5	90133	Inderpal Singh	Rajinder Singh	16-01-1991 (PS) 09-11-2009 (NN)	09-11-2019
6	90325	Madan Gopal	Harsarup Singh	20-02-1995 (PS) 11-11-2009 (NN)	11-11-2019

Table DA-10 3rd ACP/MACP of Naib Nazirs					
S. No.	Emp. Code	Name of the Officials, Sh.	Father's Name, Sh.	Date of Joining	Date and scale of grant of ACP/MACP
1	90130	Sunil Kumar	Maan Singh	02-01-1998 Peon 24-02-1999 (PS) 19-01-2019 (NN)	The First MACP granted w.e.f. 24-02-2009 vide order no.24327-25362/Estt./ACP-MACP/ACJ/2010 dated 16.09.2010 shall be treated as 2nd MACP w.e.f. 24-02-2009 in the pay scale of 5200-20200/- with grade pay Rs.2800/- (PB-I). The 3 rd MACP is granted w.e.f. 24-02-2019 in the pay scale of Rs.9300-34800/- with grade pay of Rs.4600 (pre revised), Level 7 (revised).

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43	10241	Manoj Kumar Yadav	Shiv Narain Yadav	25-09-1999 (PS) 21-01-2019 (NN)	25-09-2019
44	10248	Shameem Ahmed	Rozdar Khan	25-09-1999 (PS) 19-01-2019 (NN)	25-09-2019
45	90090	Prakash Chandra Pant	Balkishan Pant	02-12-1999 (PS) 19-01-2019 (NN)	02-12-2019

Table DA-10 3rd ACP/MACP of Naib Nazirs					
S. No.	Emp. Code	Name of the Officials, Sh.	Father's / Husband's Names, Sh.	Date of Joining	Date from which 3 rd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4600/- (pre revised), Level 7 (revised)
1	90590	Sharif Ahmed	Masroor Ahmed	20-02-1995 (PS) 05-12-2005 NN	05-12-2015
2	90588	Jai Bhagwan	Pohkar	20-02-1995 (PS) 22-11-2006 NN	22-11-2016
3	90581	Bikram Singh	Kripal Singh	20-02-1995 (PS) 12-03-2007 NN	12-03-2017
4	90594	Guna kant Chaudhary	Chandrakant Chaudhary	20-02-1995 (PS) 15-07-2009 (NN)	15-07-2019
5	90133	Inderpal Singh	Rajinder Singh	16-01-1991 (PS) 09-11-2009 (NN)	09-11-2019
6	90325	Madan Gopal	Harsarup Singh	20-02-1995 (PS) 11-11-2009 (NN)	11-11-2019

Table DA-10 3rd ACP/MACP of Naib Nazirs					
S. No.	Emp. Code	Name of the Officials, Sh.	Father's Name, Sh.	Date of Joining	Date and scale of grant of ACP/MACP
1	90130	Sunil Kumar	Maan Singh	02-01-1998 Peon 24-02-1999 (PS) 19-01-2019 (NN)	The First MACP granted w.e.f. 24-02-2009 vide order no.24327-25362/Estt./ACP-MACP/ACJ/2010 dated 16.09.2010 shall be treated as 2nd MACP w.e.f. 24-02-2009 in the pay scale of 5200-20200/- with grade pay Rs.2800/- (PB-I). The 3 rd MACP is granted w.e.f. 24-02-2019 in the pay scale of Rs.9300-34800/- with grade pay of Rs.4600 (pre revised), Level 7 (revised).

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2	90359	Roshan Gupta	Uday Gupta	02.01.1998 Peon 26-05-1999 (PS) 21-01-2019 (NN)	The First MACP granted w.e.f. 25-05-2009 vide order no.24327-25362/Estt./ACP-MACP/ACJ/2010 dated 16.09.2010 shall be treated as 2nd MACP w.e.f. 26-05-2009 in the pay scale of 5200-20200/- with grade pay Rs.2800/- (PB-I). The 3 rd MACP is granted w.e.f. 26-05-2019 in the pay scale of Rs.9300-34800/- with grade pay of Rs.4600 (pre revised), Level 7 (revised).
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Table DA-11 3rd ACP/MACP to Civil Nazirs					
S. No.	Emp. Code	Name of the Officials	Father's / Husband's Names	Date of Joining	Date from which 3 rd financial up-gradation under ACP/ MACP is granted in the pay scale of Rs. 9300-34800/- with grade Pay Rs. 4800/- (pre revised), Level 8 (revised)
1	90710	Suresh Kumar	Deep Chand	16-02-1987 PS 13-10-1997 NN 02-12-2013 CN	01.01.2019 From the date of fulfilling ACR benchmark criteria

The grant of above said ACP/MACP is subject to any audit objection and /or review in due course, if any.

On grant of financial upgradation, there shall be no change in the designation, classification or status. However, financial and certain other benefits, which are linked to the pay drawn by an employee shall be permitted.

The grant of ACP/MACP shall be purely personal to the employee and shall have no relevance to his/her seniority position. As such, there shall be no additional financial upgradation for the senior employee on the ground that the junior employee in the grade has got Higher Pay/Grade Pay.

All the beneficiaries are directed to exercise their "option form" in the concerned Accounts Branch of their respected District for the **purpose of pay-fixation within one month from the date of issuance of this order.**

GIRISH KATHPALIA
27.8.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)

4 DELHI

No. 1510/63820-64070
/Admn.-III/ACP/MACP/2022

Dated, Delhi the 27 AUG 2022

Copy forwarded for information and necessary action to:-

1. The Register General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the present order among the officials of District Courts presently posted under your kind control on deputation/Diverted Capacity.
2. Personal Office, Ld. Principal District & Sessions Judge (HQs), Delhi.
3. Personal Office, Ld. Principal District & Sessions Judge, North/North-West/West/South/South-East/South-West/New Delhi/RACC/East/Shahdara/North-East District, Delhi/New Delhi.
4. Sh. Manoj Jain, Chairperson/Ld. Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi
5. Sh. Gurdeep Singh, Member/Ld. District Judge (Commercial Court), North-West District, Rohini Court, Delhi.
6. Sh. Arun Sukhija, Member/Ld. Additional Sessions Judge, East District, KKD Courts, Delhi.
7. The concerned Pay & Accounts Officers, Delhi (through Account Branch all District).

8. All the DDOs/AOs/AAOs/, Accounts Branch, Delhi/New Delhi with the directions to issue requisite circular regarding submissions of "**Option Form**" and circulate the same in their respective district immediately on receipt of this order.
9. The concerned dealing officials, Service Book of all District courts, Delhi/New Delhi.
10. The concerned Pay Bill Clerks of all District courts, Delhi/New Delhi.
11. The concerned Dealing Officials (Pension Cell), all District Courts, Delhi/New Delhi.
12. The dealing Officials, Personal File, Admn. Branch III, THC, Delhi.
13. The Dealing Official ACR Cell, Tis Hazari Courts, Delhi.
14. The Administrative Officer (Judl.)/Branch Incharge, Vigilance Branches, all District Courts, Delhi/New Delhi.
15. The Dealing Official, Website Committee for uploading on official website of this court including the tab 'Employees Corner'
16. The dealing official, Layers Seat for uploading on LAYERS.
17. All the concerned officials, with the direction to the Posting and Transfer seat dealings, Administration Branch-III to provide the posting details of all the beneficiaries to R&I Branch).

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI